(71)

NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 218/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

NAME OF THE PARTIES: M/s. Tulsi Infradevelopers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Adv. Dashar Ashar Sonjay. Udasli 2. Co. Dashar

2. Adv. Aditya Bratt Sanjay. Udasli 2. Co. Hy

ORDER
CSA 211/230-232/NCLT/MB/MAH/2017
CSA 212/230-232/NCLT/MB/MAH/2017
CSA 217/230-232/NCLT/MB/MAH/2017
CSA 218/230-232/NCLT/MB/MAH/2017

Wrongly on Board.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)